

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: JANUARY 27, 2015

**No. 36 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Aishwarya Pratap Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lucknow.

**No. 37 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sushri **Neha Gangwar** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lakhimpur Kheri.

**No. 38 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Saurabh Srivastava** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur.

**No. 39 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Sanjeev Kumar Tiwari** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jaunpur.

**No. 40 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Suresh Kumar Dubey** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Basti.

**No. 41 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sushri **Alunkrita Shakti Tripathi** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Rae Bareli.

**No. 42 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Manindra Pal Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Farrukhabad.

**No. 43 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Nitin Kumar** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gorakhpur.

**No. 44 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sushri **Trisha Mishra** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

**No. 45 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Adarsh Srivastava** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Hardoi.

**No. 46 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Km. **Astha Srivastava** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Allahabad.

**No. 47 /JR(S)/2015**

Sushri **Priti Chaudhary**, Additional Civil Judge, Junior Division, Auraiya is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Auraiya in the vacant court.

**No. 48 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Amit Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Auraiya.

**No. 49 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Vivek Kumar Singh S/o Raja Bahadur Singh**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bahraich.

**No. 50 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Ratnam Srivastav** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bhadohi at Gyanpur.

**No. 51 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sushri **Richa Verma** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Hardoi.

**No. 52 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Sandeep Kumar** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghazipur.

**No. 53 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Smt. **Niharika Jaiswal** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Etawah.

**No. 54 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Asgar Ali** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pilibhit.

**No. 55 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Chandragupta** candidate of Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Maharajganj in the vacant court.

**No. 56 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Krishna Kumar** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

**No. 57 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Raj Babu** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sultanpur.

**No. 58 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Umesh Yadav** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Deoria.

**No. 59 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Sundarpal** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Moradabad.

**No. 60 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Vivek Kumar Singh S/o Shushil Kumar** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bahraich.

**No. 61 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sushri **Anupma Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Etawah.

**No. 62 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sri **Narendra Kumar** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jyotiba Phule Nagar.

**No. 63 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sushri **Pratibha** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Rampur.

**BY ORDER OF THE COURT**

sd/-

**(PRATYUSH KUMAR)**  
**REGISTRAR GENERAL**

**No. 42/JR(S)/2015: Allahabad: Dated: January 27, 2015**

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow requesting him to impart Induction Training to aforesaid newly appointed Civil Judge, Junior Division in their wisdom. (Information available on E-mail).
5. The Sr. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building,

Kutchery Road, Allahabad.

7. All the District & Sessions Judges subordinate to High Court of Judicature at Allahabad along with photocopy of U.P. Government Appointment/Notification No. 100/II-4-15-32(2)/2013 dated 14.01.2015 (Information available on E-mail).

The above mentioned District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed that to permit the newly appointed candidates Civil Judge, Junior Division, to take over charge on the post.

The certificate of taking over charge by the candidate Civil Judge Junior Division be sent to the Section Officer (Services), High Court, Allahabad.

The above mentioned District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed to make arrangement for field training in the judgeship for newly recruited/appointed candidates of Civil Judge, Junior Division as per instruction contained in letter No. 416/A.R.(S)/3-A/2009 dated 03.09.2009.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. All newly selected candidate Civil Judge, Junior Division

i	Sri Asishwarya Pratap Singh S/o Sri Ashok Kumar Singh
ii	Sushri Neha Gangwar D/o Sri Bhagwat Sharan Gangwar
iii	Sri Saurabh Srivastava S/o N.N. Lal
iv	Sri Sanjeev Kumar Tiwari S/o Sadhu Ram Tiwari
v	Sri Suresh Kumar Dubey S/o Jwala Prasad Dubey
vi	Sushri Alunkrita Shakti Tripathi D/o Rajiv Dixit
vii	Sri Manindra Pal Singh S/o Sri Vijendra Pal Singh
viii	Sri Nitin Kumar S/o Sri Adya Prasad Dixit
ix	Sushri Trisha Mishra D/o Jai Prakash Mishra
x	Sri Adarsh Srivastava S/o Ram Kumar Srivastava
xi	Km. Astha Srivastava D/o Subhash Chandra Srivastava
xii	Sri Amit Singh S/o Sri Ram Sanehi Yadav
xiii	Sri Vivek Kumar Singh S/o Dr. Raja Bahadur Singh
xiv	Sri Ratnam Srivastav S/o Kailash Nath Srivastava
xv	Sushri Richa Verma D/o C.L. Verma
xvi	Sri Sandeep Kumar S/o Sri Shiv Pujan Maurya
xvii	Smt. Niharika Jaiswal D/W/o Sri Vineet Jaiswal
xviii	Sri Asgar Ali S/o Late Sardar Wali
xix	Sri Chandragupta S/o Vishwanath Gupta
xx	Sri Krishna Kumar S/o Uma Shankar Yadav
xxi	Sri Raj Babu S/o Sri Kedar Nath Yadav
xxii	Sri Umesh Yadav S/o Sri Sita Ram Yadav
xxiii	Sri Sundarpal S/o Sri Ilam Chand

xxiv	Sri Vivek Kumar Singh S/o Shushil Kumar
xxv	Sushri Anupma Singh D/o Kamal Singh
xxvi	Sri Narendra Kumar S/o Sri Phool Singh
xxvii	Sushri Pratibha D/o Shobha Ram

**Above mentioned appointed candidates Civil Judge, Junior Division shall proceed to take over charge of their places of posting immediately.**

**Newly appointed candidates Civil Judge, Junior Division should note that their appointment to the post of Civil Judge, Junior Division in U.P. Nyayik Sewa is purely temporary and until they are absorbed and appointed as permanent Civil Judge, Junior Division. They shall be subjected to general conditions of services applicable to temporary Government servant contained in Government Notification No. 20/I/74-Niyukti-3, dated June 11, 1975 and also under the condition laid down in U.P. Government Notification/Appointment No. 100/II-4-15-32(2)/2013 dated 14.01.2015.**

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Sr. Registrar (Judicial) (Budget), High Court, Allahabad.
10. The Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad
12. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Section Officer (Admin. H) Section, High Court, Allahabad
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal (Information available on E-mail).

**BY ORDER OF THE COURT**

sd/-

**(RAJIV SHARMA)  
JOINT REGISTRAR (JUDICIAL) (SERVICES)**